जन-चेतना द्वारा हेराफेरी

1230. **श्री रजनी रंजनसाहू :** क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वाराणसी स्थित काशी क्लब के अधीन जन-चेतना नामक एक संगठन ने पिछले वर्ष (1989-90) लाखों रुपए की हेरफेरी की थी;

(ख) क्या यह भी सच है कि सरकार ने उक्त संगठन द्वारा की गई धांधलियों की जांच के दो बार आदेश दिए थे; और

(ग) क्या उक्त संगठन के विरुद्ध अब तक कोई कार्यवाही की गई है; यदि नहीं, तो उसके क्या कारण हैं?

कल्याण मंत्री (श्री सीताराम केसरी): (क) कल्याण मंत्रालय द्वारा काशी क्लब, वाराणसी के अधीन किसी "जन-चेतना" नामक संगठन को सहायता अनुदान नहीं दिया गया है। काशी क्लब, वाराणसी को नशीली दवाओं से निर्व्यसन तथा परामर्श केन्द्रों के उनके नव चेतना समूह के संचालन हेतु वर्ष 1989-90 के दौरान 18,69,360/- रु. की राशि मंजूर की गई थी। आंतरिक लेखा परीक्षा एकक द्वारा किए गए निरीक्षण में ऐसी कोई हेराफेरी प्रकट नहीं हुई है।

(ख) और (ग) इस संगठन के कार्यकरण के विरुद्ध एक शिकायत के आधार पर मानव संसाधन विकास मंत्रालय के आंतरिक लेखा परीक्षा एकक द्वारा इसका दो बार निरीक्षण किया गया। उत्तर प्रदेश सरकार से अब अनुरोध किया गया है कि इस संस्था के कार्यकरण की विस्तृत जांच करके अपनी रिपोर्ट कल्याण मंत्रालय को भेजें।

Provision of Gynaecological and other allied services at C.G.H.S. dispensary No. 73 (Gurgaon)

1231. SHRI JAGADISH JANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to provide Gynaecological and other allied and specialised services at CGHS Dispensary No. 73 (Gurgaon); and

(b) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) and (b) At present as such proposal is under consideration.

Transfer of Staff from C.G.H.S. Dispensary (Gurgaon)

1232. SHRI JAGADISH JANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Unstarred Question 1173 given in the Rajya Sabha on 7th January, 1991 and state:

(a) what is the number of employees|doctors posted at CGHS dispensary No. 73 (Gurgaon) who have since been transferred therefrom under the guidelines; and

(b) if answer to part (a) be in the negative the reasons therefor and by when Government propose to transfer the employees/doctors who have completed prescribed period of service in this dispensary?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) and (b) During last five years, 5 Doctors and 6 Para-Medical staff have been transferred from Central Government Health Scheme dispensary, Gurgaon (73).

"Destruction of trees and shrubs on the Ridges in Delhi"

1233. SHRI VIREN J. SHAH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the Hindustan Times of